

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1502**

**TO BE ANSWERED ON THE 2<sup>nd</sup> AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)**

**WEB PORTAL FOR PROVIDING CITIZEN-CENTRIC POLICE SERVICES**

**1502 # SHRI RAMBHAI HARJIBHAI MOKARIYA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a web portal has been created by Government for the purpose of providing citizen-centric police services;**
- (b) if so, whether the crime and criminal record database of any person would be made available through this portal;**
- (c) whether this data can be used across the country; and**
- (d) whether this portal has been started in all the States of the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA )**

**(a) to (d) : National Crime Records Bureau(NCRB) under the administrative purview of the Ministry of Home Affairs launched Digital Police Portal (<https://digitalpolice.gov.in>) on 21st August 2017 which provides the following citizen services at the Central level:-**

- 1. Missing Persons search**
- 2. Generate Vehicle NOC**
- 3. Proclaimed Offenders information**
- 4. Locate Nearest PS**

**In addition, the following 9 mandated citizen services being provided by State Police Citizen Portals can also be accessed through Digital Police Portal:-**

- 1. Filing of complaints to the concerned Police Station**
- 2. Obtaining the status of complaints**
- 3. Obtaining the copies of FIRs**
- 4. Details of arrested persons/ wanted criminals**
- 5. Details of missing/ kidnapped persons**
- 6. Details of stolen/ recovered vehicles, arms and other properties**
- 7. Submission of requests for issue/ renewal of various NOCs (Procession, Event / Performance, Protest/ Strike etc.)**
- 8. Verification requests for servants, employment, passport, senior citizen registrations etc.**
- 9. Portal for sharing information and enabling citizens to download required Forms**

**MHA has also launched the National Cybercrime Reporting Portal (NCRP) (<https://cybercrime.gov.in>) on 30th August 2019 where citizens can report incidences of all types of cyber crimes including cyber crimes against women and children. Citizens across the Country can**

**access these citizen centric services through the above mentioned portals. Authorized users of Law Enforcement Agencies and State/UT Police can access Crime and Criminal database using a secure network.**

**\*\*\*\*\***